

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/8579/A.

From :- Shri Utpal Rajkhwa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Officer on Special Duty,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 17th October, 2023.

Sub:- **Casual leave.**

Ref:- Your note Dated 13.10.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. R. Vanlalchami, Presiding Officer, MACT, Aizawl, has been granted **two days casual leave on 09.10.2023 and 10.10.2023**. A senior Judicial officer available at the station will remain in charge of her Court and office during her absence.

Yours faithfully,

sd/
REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/8580-8581/A, dated 17.10.2023

Copy to:

1. Smti. R. Vanlalchami, Presiding Officer, MACT, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

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REGISTRAR (VIGILANCE)
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